

(a) and (b). In the Industrial Policy statement of 23rd July, 1980 it has been stated that "it is proposed to promote the concept of economic federalism with setting up of a few nucleus plants in each district identified as industrially backward". A nucleus plant would generate both backward as well as forward linkages in the shape of ancillaries and also assemble the products of ancillary units which will be made by a large number of small units.

The ancillarisation effect of the scheme would promote a spread effect in the shape of higher employment, dispersed investment and higher per capita income of the people in the area. It will also help to upgrade the technology of small scale units so as enable the economic growth of the region to be accelerated. For the purpose, the Government of India is in touch with the various State Governments to formulate complete proposals for each State separately. No formal schemes have, however, so far been finalised.

Third Naga Guerrilla Force

2262. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a third Naga Guerilla force trained in China is now regrouping and emerging in Nagaland; and

(b) if so, the details thereof and their strength?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Government have seen press reports to this effect. These, however, refer to factional fights among the China-returned Naga hostile gangs which have been camping in Burma across our borders.

Government are keeping close watch and have issued instructions

for intensifying vigilance and strengthening the security along the international border.

Setting up of a small car factory in Punjab

2263. SHRI DEVINDER SINGH GARCHA:

SHRI TARIQ ANWAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government of Punjab have approached the Central Government for letter of intent for setting up a factory for manufacture of small car with foreign collaboration;

(b) if so, whether Punjab Government has been granted permission for this;

(c) the cost of this small car; and

(d) the consumption of petrol and diesel in this small car?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The Punjab State Industrial Development Corporation Ltd, a State Government Undertaking, has applied for an industrial licence for the manufacture of passenger cars with foreign collaboration.

(b) No, Sir.

(c) The applicant has stated that the ex-factory value of the passenger car would be Rs. 30,000/- per vehicle.

(d) These details have not been indicated.

Demand to revise price of cement

2264. SHRI K. M. MADHUKAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the cement industry has demanded a further revision of cement prices; and

(b) if so, the details and Government's reaction thereto?